

## WRITTEN ANSWERS TO QUESTIONS

**Reservation for SC/ST in Indian Overseas Bank**

\*516. SHRI BANWARI LAL BAIRWA : Will the Minister of FINANCE be pleased to state :

(a) whether Government orders relating to reservation in services for SC/ST are not properly followed in Indian Overseas Bank, particularly in Calcutta Zone ; and

(b) the steps taken by Government for implementation of reservation orders in the Indian Overseas Bank ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Indian Overseas Bank has reported that the Government orders relating to reservations in services are being followed in the bank including its Calcutta Zone.

(b) Some of the specific steps suggested for the purpose of increasing the intake and proportion of Scheduled Castes/Scheduled Tribes in the public sector banks are conducting pre-promotion and pre-recruitment training programmes for such candidates, placing of full adverts on Banking Service Recruitment Boards, association of a Scheduled Caste/Scheduled Tribe Member with the Departmental Promotion Committees and interview boards for posts to which reservations/concessions apply, relaxing educational and eligibility criteria qualifications as feasible in favour of Scheduled Caste and Scheduled Tribe candidates, conducting special recruitment/promotion tests to clear backlogs and setting up of examination centres in the tribal areas etc.

**Concealment of Incomes by Calcutta Based Companies**

\*518. SHRI V. SRFENIVASA PRASAD : Will the Minister of FINANCE be pleased to state :

(a) the names of Calcutta-based companies found to have concealed large amounts of income from tax assessment during the last two years ;

(b) whether a part of concealment involved certain foreign exchange default ;

(c) if so, the facts and details thereof ; and

(d) action being proposed to be taken ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : (a) Names of Companies, assessed in Calcutta in which concealment of Income exceeding Rs. 5 lacs has been discovered in assessments proceedings completed after 1.4.1985.

S. No.	Name of the Company
1.	Machinery Manufacturing Corporation Ltd.
2.	Davy Ashmore (I) Ltd.
3.	I.T.C. Ltd
4.	Kusum Products Ltd.
5.	Jiyajeerao Cotton Mills Ltd.
6.	M/s Nopany Investments (P) Ltd.
7.	Karam Chand Thapar & Bros Ltd.
8.	Karam Chand Thapar & Bros (C.S.) Ltd.
9.	Ashoka Marketing Ltd.
10.	Vishnu Sugar Mills Ltd.
11.	Bearing Specialist (P) Ltd.
12.	Surendra Exports (P) Ltd
13.	Purtabpore Co. Ltd
14.	Steel Crete (P) Ltd.
15.	Surrendra Industries (Bombay) Pvt. Ltd.

16. Apeejay (P) Ltd.

(b) No such information came to light.

(c) and (d) Do not arise.

**Special Legislation to Speed up Recovery of Outstanding Bank Loans**

\*520. DR. B.L. SHAILESH : Will the Minister of FINANCE be pleased to state :

(a) whether Government have shelved the proposal for special legislation to speed up recovery of thousands of crores of funds overdue to banks from borrowers ; and

(b) if so, the reasons therefor ?